

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6324
ANSWERED ON:05.05.2015
INFILTRATION FROM BANGLADESH
Gogoi Shri Gaurav;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently directed Chief Ministers of West Bengal and four North-Eastern States to expedite land acquisition for border fencing and the setting up of Border Out Posts (BOP) to address the issue of infiltration from Bangladesh;
- (b) if so, the details of the directions issued in this regard;
- (c) the response of the said States thereon;
- (d) whether the Government has allocated special funds to the concerned States to expedite the proposed tasks; and
- (e) if so, the details thereof along with the funds released so far, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a) & (b): During March, 2015, the Union Home Minister has written to the Chief Ministers of West Bengal, Assam, Mizoram, Meghalaya and Tripura to expedite the land acquisition process for pending border fencing and the setting up of Border Out Posts (BOPs) to address the issue of infiltration from Bangladesh. The Chief Ministers have been requested to review the matter personally and resolve the issues so that the pending border infrastructure works can be completed at the earliest.
- (c) The State Governments concerned have initiated action in this regard in consultation with the Border Security Force (BSF).
- (d) & (e) The payments for land acquisition are released to the State Governments as and when the demand for funds is raised by the State Governments during the process of land acquisition.